



**PRL. DISTRICT COURT :: WEST GODAVARI :: ELURU**

**OFFICIAL MEMORANDUM**

**Sub :-** RESIDENTIAL BUILDINGS – Electricity charges of the Judicial Officer's Residential Buildings – Incur the expenditure 50% of the total consumption charges from the funds under the Sub Detailed Head 133 Water & Electricity – Half yearly statement ending with 30-06-2021 – Called for.

- Ref :-**
1. Hon'ble High Court's proceedings in ROC.No.824/98-D1 (1), Dated 20.10.1998.
  2. Hon'ble High Court's proceedings in ROC.No.824/98-D1 (1), Dated 05.03.1999.
  3. G.O.Ms.No.106, LAW (LA&J-SC.F) Department, Dated 14.07.2006.

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While inviting attention of all the Judicial Officers in the unit of West Godavari on the subject matter, they are requested to submit the details of payments made towards electricity charges for the half year i.e., **01.01.2021 to 30.06.2021**, as per the prescribed Proforma given below to the Prl. District Court, West Godavari, Eluru **by 09-07-2021** and total the columns 6 to 9 respectively.

S.No.	Designation of the Officer	Meter / Sc. No.	From	To	Total No. of Units Consumed	Total Bill Amount Rs.	Amount paid by the Officer from personal fund (50%) Rs.	Amount paid by Office contingencies (50%) Rs.	Remarks
1	2	3	4	5	6	7	8	9	10
<b>Total :</b>									

Prl. District Court, W.G.,  
Eluru. Dated 01-07-2021.

*[Signature]*  
PRL. DISTRICT JUDGE,  
W.G., ELURU. 1/7

To  
The all the Judicial Officers in the Unit of West Godavari.  
The Fast Track Courts in the Unit of West Godavari.

DID No. 2999  
DATE 1/7/21

Copy to  
The In-charge System Officer, Prl. District Court, West Godavari, Eluru with a direction to upload the same in the official website of the Prl. District Court.